



Shri Dushyant Singh had joined Delhi Police in 1995 as a Sub Inspector (Exe). After basic training he successfully completed three months commando course conducted by SSB at Frontiers Academy in Gwaldham. He served in various police stations in Central District, North District, South-west District and North-east District of Delhi.

On 19.08.2005, he joined NHRC on deputation and conducted several sensitive inquiries involving Human Rights violations like the encounter death cases of Suraj Dacoit in Lucknow(UP), the slaughter house case in Meerut(UP), Loktak lake(Imphal) pollution case, LNJP Hospital nuclear radiation case, the case of Rafikan bibi of Ghaziabad(UP) which have also been mentioned in the annual report of NHRC. He was also instrumental in authoring a handbook on SOP for Investigating Officer which was published by NHRC. He was also involved in preparing a compendium on various Laws pertaining to Human Rights Violations, on the direction of the Hon'ble Commission.

While in NHRC, on 26.02.2015 Shri Dushyant Singh was promoted as a Dy SP and has conducted many discreet inquiries such as the Hisar Case, the Alwar Case, the Jodhipur-Pali case, etc. All of which were lauded by the NHRC. As a resource person, he was nominated to impart training at the CBI Academy, (Ghaziabad), CDTs (Ghaziabad), BSF Academy, (Tekkanpur) and Delhi Police Training Institute. Due to his analytical mind and vast experience on Human Rights issues, he worked and assisted as Staff Officer to the DIG (Investigation) from year 2010 to 2016.